

**FORM A  
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF  
KAMPILYA BUILDERS PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor	<b>Kampilya Builders Private Limited</b>
2. Date of Incorporation of Corporate Debtor	05/07/1995
3. Authority under which Corporate Debtor is incorporated/registered	Registrar Of Companies, Kolkata
4. Corporate Identity Number of Corporate Debtor	U51102WB1995PTC072597
5. Address of :  <i>The Registered Office</i>	<i>Registered Office:</i> P-65, Bansdrone Park, 3rd Floor, Kolkata - 700070
<i>Principal office of corporate debtor, if any</i>	Maurya Centre 1, Fraser Road, Patna - 800001, Bihar
6. Insolvency commencement date in respect of corporate debtor	26.07.2019
7. Estimated date of closure of insolvency resolution process	22.01.2020
8. Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Name : Shashi Agarwal Registration No.: IBBI/IPA-001/IP-P00470/2017-18/10813
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	Subarna Apartment, (Opp.: Udayan Club), 21N, Block-A, New Alipore, Kolkata - 700053 Email: <a href="mailto:shashiagg@rediffmail.com">shashiagg@rediffmail.com</a>
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Subarna Apartment, (Opp: Udayan Club), 21N, Block-A, New Alipore, Kolkata - 700053 Email: <a href="mailto:s9339216750@rediffmail.com">s9339216750@rediffmail.com</a>
11. Last date for submission of claims	09.08.2019
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable



13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/downloadform.html">https://ibbi.gov.in/downloadform.html</a> Physical Address: Subarna Appartment, (Opp: Udayan Club), 21N, Block-A, New Alipore, Kolkata - 700053 Email: shashiagg@rediffmail.com

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of Kampilya Builders Private Limited on 26.07.2019.

The creditors of Kampilya Builders Private Limited, are hereby called upon to submit their claims with proof on or before 09.08.2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA – Not applicable.

Submission of false or misleading proofs of claim shall attract penalties.



Shashi Agarwal

*Interim Resolution Professional*

Date: 26.07.2019

Place: Kolkata

Reg. No.: IBBI/IPA-001/IP-P00470/2017-18/10813

